

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 5307
(To be answered on the 6th April 2017)

OPERATION OF HOTELS NEAR IGI AIRPORT

5307. SHRI HARINDER SINGH KHALSA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a): the number of hotels given approval to operate from the premises of Indira Gandhi International (IGI) Airport, Delhi;
- (b): the number of them are actually running their businesses at present;
- (c): whether all the hotels that are currently running have resolved the objections raised by the Ministry of Civil Aviation and other related departments, if so, the details thereof;
- (d): whether the land was allotted to the hotels currently operating from the IGI Airport, Delhi, if so, the details thereof;
- (e): the amount that the Ministry received from such allotment/auctions of the hotel plots; and
- (f): the role, share and participation of GMR which is currently operating IGI Airport in it and the share GMR received from the selling of the hotel plots to the different hotel operators and the role of GMR in hotel sites allocation/auction?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Delhi International Airport Private Limited (DIAL) has undertaken development and operation of ten hotels in the Aerocity and one hotel within terminal-3 of the IGI Airport, New Delhi through third parties. Out of 11 hotels, 9 hotels are operational in the premises of IGI Airport.

(c): Ministry of Civil Aviation has not raised any objections in respect of hotels at the airport. DIAL has undertaken development of these hotels in compliance with the provisions of Operation, Management and Development Agreement (OMDA). DIAL has also issued instructions to all the hotel developers to ensure complete compliance with security guidelines issued by the Government Authorities.

(d) The OMDA permits DIAL to undertake certain commercial activities including hotel at the airport land subject to maximum ceiling of 5% of the total demised area. DIAL is also permitted to undertake these activities through third parties. Accordingly, DIAL has licensed 45 acres (approx.) of land for the development of hotels in the Aerocity through competitive bidding process. In case of hotel in the terminal area, DIAL has only provided space to the developer for operating hotel in the terminal.

(e) & (f): DIAL is a Joint Venture Company, led by the GMR consortium, established solely for the purpose of operation, management and development of the Delhi airport. DIAL has only sub-leased the land to the developers for operating hotels in Aerocity through competitive bidding process and on annual license fee basis, in compliance with OMDA. During the last three years, DIAL has earned a revenue of Rs. 101.11 cr. (2014-15), Rs. 97.93 cr (2015-16), Rs. 98.62 cr (2016-17) from Hotels in Aerocity & Transit Hotel in Terminal-3. The Airports Authority of India receives 45.99% of DIAL's revenue from the Hotels.